

(c) The Super Bazar has stated that it is not overstaffed.

Supply of Edible Oils in Small Packs to Consumers

3745. SHRI KAMLA PRASAD SINGH :

SHRI MANIK REDDY :

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether there is any proposal to supply palm and rapeseed oils in small pack of 2 and 5 kg. through public distribution system to check blackmarketing and easy availability of the same to the consumers ; and

(b) if not, the reasons thereof ?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT) : (a) and (b) The imported edible oils in small packs of 1 kg. 2 and 5 Kgs. are already being supplied through Public Distribution System.

Salal Hydro Electric Project in Jammu and Kashmir

3746. SHRI P.M. SAYEED : SHRI TARIQ ANWAR :

Will the Minister of ENERGY be pleased to state :

(a) whether the first unit of Salal Hydro-electric project in Jammu and Kashmir has been commissioned ;

(b) if so, by what time power is likely to be made available ;

(c) the total capacity of the project estimated and the first unit, separately ; and

(d) the total cost of the project both originally estimated and the revised one ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) and (b) Power

from the first unit of Salal Hydroelectric Project is being generated from 9th Nov., 1987.

(c) The total capacity of the project is 345 MW and that of the first unit is 115 MW.

(d) The original sanctioned cost of the project was Rs. 55.15 crores and the latest estimated cost is Rs. 583.26 crores.

[Translation]

Life in Khadi Sector

3747. SHRI BALWANT SINGH RAMOOWALIA :

DR. CHINTA MOHAN :

Will the Minister of INDUSTRY be pleased to state :

(a) whether attention of Government has been drawn to the news-item appearing in the 'Hindustan Times' dated 20 August, 1987 under the caption "Rough life in Khadi sector"

(b) if so, whether Government have conducted any enquiry into the matter;

(c) if so, the outcome of the enquiry; and

(d) the steps taken by Government in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) to (d) Some of the highlights of a case study of the 'Role of Public Specialised Agencies as Instrument of Women's Equality and Development' by the Centre for Women's Development Studies relating to Khadi and Village Industries (KVIC) under the caption 'Rough life in Khadi Sector' appeared in the Hindustan Times. The report focusses attention on payment of low and unremunerative wages to women employed in the Khadi Sector, non-observance of labour laws and lack of support services for women where the work is carried on in the sheds etc.

The findings of this study are based on a sample and, therefore, they have to be viewed in the context of the overall functioning of the KVI sector as a whole, keeping in view both achievements and shortfalls. The Khadi and Village Industries Commission extends financial, technical and marketing support to the State Khadi and Village Industries Boards, registered institutions etc. which implement the Khadi and Village Industries programmes. The regular employees of the KVIC including men and women receive their monthly salaries as per the pay scales prescribed by the Commission from time to time. Therefore, there is no question of women employed directly by the KVIC not getting guaranteed minimum wages.

In so far as remuneration paid to the women workers are concerned, it may be stated that employment in Khadi and Village Industries Sector in so far as the production activities are concerned is mostly self-employment. There is no employer-employee relationship between the self-employed artisans/workers and institutions/societies which are providing work by way of supplying financial assistance, inputs, marketing support, training etc. and collecting finished products against a stipulated remuneration. The Commission has prescribed a system of payment of wages of a piece rate basis for adoption by the Khadi Institutions and departmental units producing Khadi. For this purpose, the commission has evolved a detailed cost chart for estimating the quantum of remuneration for each type of activity taking into account the cost of inputs, the quality of the products, count of yarn, design and even the type of equipment used by the artisans. This cost chart is being reviewed from time to time. The wage structure is uniform for men and women and there is no discrimination.

As regards the application of labour laws to the Khadi and Village Industries Institutions a study group set up by the Labour Ministry is looking into all aspects.

[English]

Industrialization of Backward Areas

3748. SHRI HARIHAR SOREN : Will the Minister of INDUSTRY be pleased to state :

(a) whether his Ministry had received suggestions from different State Government for revision of the existing incentive schemes for industrialisation of backward areas;

(b) if so, what are those main suggestions;

(c) whether his Ministry has examined these suggestions;

(d) if so, the action taken thereon; and

(e) the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) to (b) The Inter-Ministerial Committee to review and revise the existing scheme for development of backward areas including No-Industry Districts had obtained the views of the State Governments. The Committee, after taking into consideration the suggestions received, most of which related to the criteria for determining the industrial backwardness of an area, has submitted its Report, which is under consideration.

Impact of Drought on Industry

3749. SHRI HARIHAR SOREN : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have made any survey on the impact of drought on industry;

(b) whether drought is going to make any adverse impact on industrial growth;

(c) if so, its impact on different kinds of industry;

(d) how Government contemplate overcome these problems; and

(e) the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) :